

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.56/2019

Date of Decision: 2<sup>nd</sup> July, 2021

**CORAM: RAVINDER KAUR, MEMBER (J)**

Major (PC 12021-NCC), SG Pandav  
Son of LateGopal S/o ShamjiPandav  
Retired as Adm Officer (Major)  
24 Karnataka BnNcc, Dharwad, Karnataka  
Presently residing at A-303, Om Siddhi CHS Limited,  
Plot No.9, RSC 25, Sector 8,  
Charkop, Kandivali West,  
Mumbai 400 067. . . . . *Applicant*

*( By Advocate Shri Anupam Chattopadhyay)*

**VERSUS**

1. Union of India, represented by Secretary to  
Ministry of Defence, South Block,  
New Delhi - 110 011.
2. Principal Controller of Defence  
Accounts (Pension),  
Draupadi Ghat,  
Allahabad - 211 014, U.P.
3. Director Pension Policy,  
Government of India,  
Ministry of Defence,  
Department of Ex-Servicemen Welfare,  
SenaBhavan, New Delhi - 110 011.
4. Director General NCC, West Block,  
R.K. Puram, New Delhi - 110 066.
5. Chief Manager,  
State Bank of India,  
Centralized Pension Processing Centre  
Premises No.T-651 & T-751,  
ITC Belapur, CBD Belapur Station Complex,  
Navi Mumbai, Maharashtra Pin 400 614.

6. Manager, State Bank of India,  
Shahganj, Aurangabad  
Maharashtra - 431 001. ... *Respondents*

(By Advocate Ms. Neeta V. Masurkar - R1 to R4)

Proceeding conducted through videoconferencing with  
consent of counsels for the parties

ORDER (ORAL)

Present:

Shri Anupam Chattopadhyay, learned counsel for the applicant. Ms. N.V. Masurkar, learned counsel for the respondents Nos.1 to 4.

2. Shri Chattopadhyay has moved an application requesting for closure of present OA as the applicant's grievances have been met.

3. Hence, the Original Application stands closed.  
No order as to costs.

(Ravinder Kaur)  
Member (J)

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05/07/21